

(a) whether there is any proposal to set up a thermal power station at Katihar in Bihar;

(b) if so, by when it is likely to be set up; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) to (c). The Central Electricity Authority have not received any proposal for setting up a thermal power station at Katihar in Bihar.

[English]

Group 'A' Officers on Railways

1928. SHRI SURYA NARAYAN YADAV: Will the Minister of RAILWAYS be pleased to state the total number of Group 'A' officers on the Indian Railways grade-wise, department-wise, and zone-wise showing the strength of RDSO, Railway Board and other units separately?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): Information is being collected and will be laid on the Table of the Sabha.

Overbridge between Jalandhar and Jalandhar Cantt.

1929. SHRI KAMAL CHAUDHRY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have any proposal for construction of an overbridge across the main line between Jalandhar and Jalandhar Cantt. railway stations on road leading to Hoshiarpur in place of the existing level crossing near Rama Mandi Chowk near Jalandhar Cantt. railway station;

(b) if so, the details thereof and the time by which the work will be undertaken and completed; and

(c) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) to (c). The State Government had initiated a proposal for the road overbridge a few years ago, but they have not yet finalised the scheme for the work, accorded priority and sponsored it to the Railways for inclusion in the Works Programme.

Price Preference to the SSI sector

1930. SHRI RAMESHWAR PRASAD: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the All India Small Scale Pharmaceutical Manufacturers' Association has pointed out that the Directorate General of Supply and Disposal was not complying with the Government orders of giving 15 per cent price preference to the SSI sector in Government purchase;

(b) if so, the facts in this regard; and

(c) the steps the Government propose to take for the redressal of their grievances?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) No such complaint appears to have been received.

(b) and (c). Do not arise.

Review of National Energy Policy

1931. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of ENERGY be pleased to state: